

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1316

ANSWERED ON:28.07.2015

Pollution Checking Centres

Mondal Shri Sunil Kumar

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether cases of forgery at vehicle pollution checking centres have been reported by the Central Pollution Control Board and if so, the details thereof;

(b) the number of vehicle pollution checking centres inspected and the number of centres found involved in the forgery during the last three years and the current year, State/UT-wise; and

(c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (c) Central Pollution Control Board has conducted audit of authorized Pollution Checking Centers (PCCs) in Delhi during December 27, 2012 to January 11, 2013. Irregularities were noticed during the audit that some of the PCCs were not following standard testing procedure for measurement of vehicular pollution. Out of total 75 PCCs audited by Central Pollution Control Board, irregularities were found in 25 PCCs. Central Pollution Control Board had sent the audit report to Department of Transport, Government of Delhi for taking necessary action at their end. In this regard, the feedback from Government of Delhi is awaited. The concerned state transport department initiates action against PCCs which are in violation of requisite standard testing procedure for measurement of vehicular pollution.
